

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(Handwritten notes in margin):
Counsel for Petitioner
(A. JEE THARANAN)
1) L. Murali Krishna - for R 9, 10, 11, 12
2) Sankaranayam - R, R 5

(Handwritten signature)

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on **19.12.2017 at 10.30 A.M.**

- sd -
MEMBER (JUDICIAL)

ghk